

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:6513
ANSWERED ON:09.05.2002
PROMOTION OF STAFF IN PRASAR BHARATI.
JAGANNATH MALLICK;NAWAL KISHORE RAI;RAMJI LAL SUMAN

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government have issued an ordinance regarding the Prasar Bharati which includes the clause that the promotion of employees of Prasar Bharati would be done by UPSC, like other Central Government Employees;
- (b) whether the Government have excluded the said promotion clause of employees of Prasar Bharati by issuing another ordinance;
- (c) if so, the reasons therefor;
- (d) whether any rules in regard to promotion of all these employees have been framed;
- (e) if so, the details thereof;
- (f) whether these rules differ to the rules framed in regard to promotion of the Central Government employees; and
- (g) if so, the steps taken by the Government to frame rules on the lines of the Central Government offices?

Answer

THE MINISTER OF INFORMATION & BROADCASTING (SMT. SUSHMA SWARAJ)

(a) : No Sir.

(b) & (c): Do not arise.

(d) to (g): Recruitment Rules for all the posts of AIR and Doordarshan are being framed keeping in view the spirit of the existing rules. These rules will govern the recruitment procedure to the posts of Prasar Bharati, after the transfer of services of the existing employees to Prasar Bharati, in accordance with the provisions of the Prasar Bharati Act.